

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO.1970
TO BE ANSWERED ON 30.07.2021

SAKHI/ ONE STOP CENTRE

1970. SHRI KUMBAKUDI SUDHAKARAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has received a proposal to sanction Rs. 45,00,000 for setting up a permanent Sakhi/ One Stop Centre in Kannur, if so, the details thereof;
- (b) whether the Government has received a petition from any elected representative on 24th May, 2021 via email stating that such centre has been functioning in a temporary facility located inside Taluk Hospital building, Koothuparambu in Kannur rendering services to women affected by violence, both domestic and public;
- (c) if so, the details thereof;
- (d) whether the Government has taken any steps to sanction funds for setting up a permanent Sakhi/ One Stop Centre in Kannur;
- (e) if so, the details thereof along with the timeline for execution of the project; and
- (f) if not, the reasons therefor?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (f) : In 2016, on the basis of a proposal received from Government of Kerala, one OSC was approved for running on permanent basis in Kannur district in a per-existing building in accordance with the norms of the Scheme for One Stop Centres of the Government of India, which is already functional.

An email dated 24.05.2021 has been received in the Ministry of Women and Child Development from Hon'ble MP, Lok Sabha (Kannur) for sanction of Rupees forty five lakh for setting up a permanent Sakhi One Stop Centre (OSC) in Kannur Parliamentary Constituency. Appropriate action on recommendation of the Hon'ble Member of Parliament can be taken by the the Ministry upon receipt of comprehensive proposal from the State Government in accordance with the scheme guidelines.
